

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 147 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: Ishwar Singh & Ors. Vs. Haryana Automotives
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

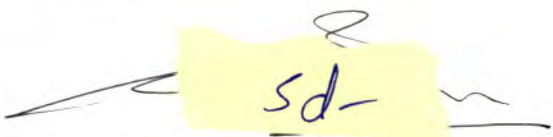
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Shrey Chathly, Advocate

For the Respondent (s) : Ms. Ankita Patnaik, Advocate

ORDER

The present CP is stated to be connected with CP No. 5/2017 which has been transferred from the Hon'ble Principal Bench. Ld. Counsel submits that the application for clubbing both the cases had been allowed by the Hon'ble Principal Bench. List this case along with CP No. 5/2017 on 18th January, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**